NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

10. C.P.(IB)-2704(MB)/2019

CORAM: SHRI H.V. SUBBA RAO, MEMBER (J)
SHRI SHYAM BABU GAUTAM, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON **25.02.2021**

NAME OF THE PARTIES: Ulric Francis Sequeira & Anr
V/s
Richa Homes Pvt Ltd

SECTION 9 OF INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

The matter is taken up through virtual hearing.

Counsel for the Corporate Debtor, Mr. Rahul D. Oak and counsel for the respondent, Mr. Hridhay Khurana are present.

Counsel appearing for the respondent is directed to file reply within two weeks from today by serving an advance copy on the other side and the petitioner is at liberty to file rejoinder, if any, before the next date of hearing. List this matter on **08.04.2021.**

Sd/-
SHYAM BABU GAUTAM
Member (Technical)

Sd/-
H.V. SUBBA RAO
Member (Judicial)